ALCINIACON D

Declaration of Assets and Liabilities



Year: 20.2.2.-20.2.3.

as under Secretary By har wilder of Born Marayan month, aged secretary and presently working as under Secretary By har wilder Secretary By har wilder softher assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependa nt-3 Etc. Name
(i)	Cash	20,000	10007	X	x	7
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	3 Love.	50 throws ad	^	ヤ	V
(iii)	Bonds, Debentures and Shares in companies	-	-	_		
(iv)	Other financial institutions, NSS, Policies, etc.	113821	_	-	-	
(v)	Motor Vehicles (details of make, etc.)	mutorcycle BRIAC5330		_		
(v)	Jewelry (give details of weight and value	to 8m Gold.	10000 Gold		_)
(v)	Other assets, such as value of claims/interests	_		_	_	_

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	_	937 5 destry.			
(ii)	Non- Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	-	Berrama Berrama	,		
(iii)	Building (Commercial and residential) -Survey/door Number (s) -Extent (Total measurement) -Current market value		Residential House Berr form			

glay-

				1000-175	
(iv)	Houses/Apartments, etcSurvey/door Number (s) -Extent (Total measurement) -Current market value	-			
(v)	Other (such as interest in property)		_		

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/Financial Institution(s)/Department(s)	Amount outstanding as 13-02-2023
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions Home Loan	LIC HFL Pama.	14,66,5557
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	3,23675/13 6.7, 2021-22 ACVPM7923/C	
	(ii)Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]		
	(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax		

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C.	Personal	Dotail
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GPF/CPF/PRAN NO.	:-	PTS/BLA-73	
Gender	- :	(M/F) m	
Date of Birth	:-	(M/F) M -1965	
Class/Group	:-	(A/B/C) A	
Cadre	:-	Birhan Legislatine f	Heremphy

(Full Name e.g. B.A.S.:- Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Asoleodor Boason monto

PLACE: Patrar Designation : under Secretary,
Date 13/042023 Department :Bihar Legislative Assembly

Note :Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.